

15.12 hrs.

Title: Introduction of the Drugs Regulatory Authority Bill, 2001.

SHRI UTTAMRAO DHIKALE (NASIK): Sir, I beg to move for leave to introduce a Bill to constitute an Authority to regulate production, supply and distribution of drugs and to determine their standards and prices.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to constitute an Authority to regulate production, supply and distribution of drugs and to determine their standards and prices."

The motion was adopted.

SHRI UTTAMRAO DHIKALE : *I introduce the Bill.*

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